

**GOVERNMENT OF INDIA  
COMMUNICATIONS  
LOK SABHA**

UNSTARRED QUESTION NO:3234  
ANSWERED ON:19.03.2001  
MOBILE TELEPHONE SERVICE OF MTNL  
V. VETRISELVAN

**Will the Minister of COMMUNICATIONS be pleased to state:**

- (a) whether Mahanagar Telephone Nigam Limited (MTNL) propose to extend its Mobile Cellular Telephone service in other metropolitan cities;
- (b) if so, the details thereof; and
- (c) the time by which this service is likely to be extended?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR)

(a) to (c): MTNL has requested for licence in other service areas. The time for the introduction of service can be fixed only after MTNL is able to obtain the Licence.